

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.2641 of 2011

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

Through:- Video Conferencing

05/25.03.2021

Heard the parties.

Put up this case on 11.05.2021 under the heading "For Final Disposal".

(Deepak Roshan, J.)

Fahim/-